

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

⑨

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/206/241/HDB/2017
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited & (04) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	suryacorporatelawyer@gmail. 9849866556	Y. Suryanarayana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Srinivasa Iyenger Parikshith M	Counsel for Respondent	Parikshithadvocate@ gmail.com	Parikshith M

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri Parikshith, Learned Counsel for Shri M.S. Srinivasa Iyenger, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent undertakes to file his vakalat and waives notice for Respondent NO.1 at present. Post the case on 27.10.2017.


Member (T)


Member (J)

bm